

(b) and (c). 47 posts have been made permanent under two of the three Divisions of the Central Water Commission in Orissa. The 3rd Division, namely, Central Flood Forecasting Division, Burla has started functioning only on 5.9.1983, which has got 104 work charged employees and, as such, the work-charged post sanctioned for the Burla Division do not qualify for conversion into permanent posts at this stage. 8 work-charged employees have been declared permanent against the 47 permanent posts in the two Divisions of the Central Water Commission in Orissa. Due to the non-availability of certain documents, the proposals for confirmations against the remaining 39 posts could not be considered till date. A meeting of the Departmental Promotion Committee is being held shortly in this connection.

The declaration of semi-permanency of work-charged staff has been stopped on the pattern of the Central Public Works Department as it does not serve any purpose in view of the changed entitlements of benefits of temporary work-charged staff.

**Central School at Sriharikota and Nellore  
(Andhra Pradesh)**

2709. SHRI CHINTA MOHAN : Will the Minister of EDUCATION be pleased to state :

(a) whether there is any proposal for establishing a new Central School at Sriharikota and Nellore town of Andhra Pradesh;

(b) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). A proposal was received some time back from the Department of Space that the Space Central School, Sriharikota, being run by them, may be taken over and run as a Kendriya Vidyalaya (Central School) by the Kendriya Vidyalaya Sangathan. The proposal was considered at length but not found feasible on administrative grounds.

No proposal for opening a Kendriya Vidyalaya at Nellore has been received by

the Kendriya Vidyalaya Sangathan from an appropriate sponsoring authority in accordance with the prescribed guidelines.

**Rail line between Ajmer and Mairta**

2710. SHRI VISHNU MODI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have conducted any survey for the construction of new rail line between Ajmer and Mairta;

(b) if so, the details thereof;

(c) whether Government are considering to lay this rail line :

(d) if so, the time by which it is likely to be laid; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (e). Reconnaissance engineering survey for a new line from Ajmer to Merta Road via Pushker has been taken up and it is in progress. A decision on the project will be taken after the survey has been completed and the survey report examined, subject to availability of funds and clearance by the Planning Commission.

[Translation]

**Ajmer-Indore Road as National Highway**

2711. SHRI VISHNU MODI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have declared the Ajmer-Indore road as a National Highway;

(b) if so, the time by which Government propose to get the construction work of this Highway completed; and

(c) details of the present progress of the construction work of this Highway ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) No, Sir.